

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-205(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017**

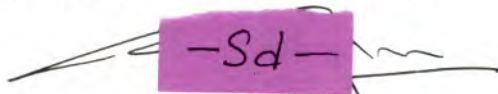
**NAME OF THE COMPANY: M/s. Bank Of Maharashtra Vs M/s Grid India Power Cables Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: U/s 7 of Insolvency and Bankruptcy Code,2016

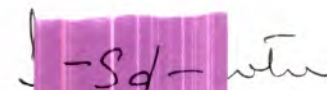
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
---------------------	--------------------	---------------------------	------------------------------	-------------------------

Order

Petition has been assigned to this Bench. None is present. Court notice be issued to both the parties. To come up on 24th July 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[SMT. INA MALHOTRA]
MEMBER [J]